

deserving of encouragement and support ;

- (b) give full scope to the concept of mixed economy by allowing it to operate in all spheres of industry and trade, internal as well as external, without reservation, except on grounds of national security so that private and public sectors can operate on equal terms ;
- (c) remove all licensing restrictions inconsistent with national objectives and which impede rapid economic growth, on entrepreneurs who volunteer to set up industrial units irrespective of the size of the unit ; and
- (d) to liberalise export promotion schemes with particular stress on products of agro-based and cottage industries.
- (iv) reorganise educational system, right from the primary to the University level more particularly by establishing a large number of junior technical schools to ensure turning out of qualified and trained personnel, from craftsmen to scientists, technicians and managers.

Setting up All India Leather Board

10181. SHRI MANGALATHUMADAM : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 6340 on the 14th April, 1970 regarding setting up All India Leather Board and state:

(a) whether Government have finally decided to set up a Leather Board as per the proposal of the Small Industries Institute Board ;

(b) the composition of the proposed Leather Board ; and

(c) whether Kerala's representative will also be included in the Board ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No final decision has been taken.

(b) and (c). Do not arise.

Applications for issue of Licences for setting up Industries in Rajasthan

10182. SHRI R. K. BIRLA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the number of applications submitted during 1969-70 to the Union Government for the issue of licences to set up industries in Rajasthan ;

(b) the number of applications which have so far been disposed of ;

(c) by what time the remaining applications are expected to be disposed of ;

(d) the types of industries for which licences have been issued ;

(e) whether the industries for which licences have been issued have started production ; and

(f) the details of the Central assistance which is given to these industries ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). During 1969 and 1970 (upto 31st March), a total number of 34 applications were received for licences for setting up of new industrial undertakings in Rajasthan. Of these applications, 18 have been disposed of and the remaining 16 are under consideration. Out of the 16 pending applications, 6 were received in the latter half of 1969 and 10 in 1970. These are expected to be disposed of shortly. It may, however, be mentioned that as each application has to be examined in detail from various angles, it is not possible to indicate any specific time limit within which these applications could be disposed of.

(d) and (e). Out of the applications disposed of, licence has been issued in one case for the manufacture of Cotton and Synthetic Yarn. As the licence was issued only on the 30th January, 1970, it is too early to expect the unit to go into production. Besides this licence, "letter of intent" have been issued in four cases and they relate to the manufacture of (i) Polythelene Bags/Sheets ; (ii) Shot Peening and Shot Blasting Machines ; (iii) Malted Milk and (iv) Infant Milk Food.

(f) Co-operative spinning mills are categorised as weavers' and growers' mills. The Rajasthan Cooperative Spinning Mills Ltd., to whom the licence has been granted, falls in the growers category. According to the present pattern of assistance of the National Cooperative Development Corporation, growers' spinning mills are required to raise their block cost as under :

- (i) 60% of the block cost to be raised by way of long-term loan from the Industrial Finance Corporation ;
- (ii) The remaining 40% of the block cost to be contributed as share capital by the growers and State Government in the ratio of 1:2. Financial assistance is provided by the Central Government to the State Governments to the extent of 100% of their contribution to the share capital of these spinning mills. The State Government has approached the Central Government for financial assistance for the Mill, which has been licensed, and the matter is under examination.

**Agreement made by C. E. D. B. with
Russia**

10183. SHRI SURAJ BHAN :
SHRI KANWAR LAL
GUPTA :
SHRI SHARDANAND :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) the details of the agreement made by the Central Engineering and Design Bureau with Russia ;

(b) how many Engineers and other Russians will be invited to complete this agreement and for what period ;

(c) how much money will be given to the Russians and to the Russian Government under this agreement ;

(d) the details of all the agreements made by the C. E. D. B. with foreign countries in the last one year ; and

(e) how much will be paid to the respective foreign countries under the aforesaid agreements ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PAÑT) :
(a) to (c). Hindustan Steel Limited have entered into an agreement with M/s Tlaj-promexpor of the U. S. S. R., for strengthening the C E B D, its consultancy wing. The salient features of the Contract are :

- (i) The scope of the Contract is to enable the CEDB to plan and design integrated steel plants.
- (ii) The Contract will be for a period of five years, extendable, if required, with the mutual consent of both the parties ;
- (iii) The norms, guiding material and other documentation required for designing iron and steel enterprises will be supplied within a period of 12 months from the date the Contract comes into effect.
- (iv) Soviet experts, covering a period of 1500 man-months, would be deputed to the CEDB and would work as consultants in regard to any project work or preparation of drawings, which the CEDB may undertake.
- (v) Indian engineers, also covering a period of 1500 man-months, would be sent to the U. S. S. R. for training in their main Designing Institute 'Gipromex' and other allied Institutes.
- (vi) The payment to the Russian experts would be on the same lines as for other Russian assisted projects. The payment to be made for the guiding material, norms and other documentation is approximately Rs. 48.5 lakhs.

(d) HSL have not entered into any other agreement with any other foreign country during the last one year.

(e) Does not arise.

**Nullab in Front of Railway Quarters
in Kasturba Nagar (Seva Nagar),
New Delhi**

10184. SHRI M. L. SONDHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the nullab